

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2764
TO BE ANSWERED ON 10.07.2019**

IRREGULARITIES IN STATION DEVELOPMENT WORK

† 2764. SHRI NIHAL CHAND:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received complaints of irregularities in the development works of railway stations from different States/Union Territories since the last one year;**
- (b) if so, the details thereof and the budgetary allocation made for these works by the Government; and**
- (c) the strategy/rules formulated by the Government for dealing with any kind of irregularities in development works?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) and (b) (i) A complaint pertaining to development of building work at Byadagi Station in Karnataka at an estimated cost of ₹ 60 lacs was received during the last one year. No irregularities were detected during the investigation of the complaint.

(ii) Another complaint of corruption in the work of expansion and renovation of Habibganj Railway Station of West Central Railway (WCR) was investigated and closed with the approval of Central Vigilance Commission on 07.08.2018.

Work of development of railway stations are generally funded under Plan Head - 'Passenger Amenities'. ₹ 1,470.84 crores, ₹ 1,608.26 crores and ₹ 2,222.57 crores have been allocated under plan head during the year 2017-18, 2018-19 and 2019-20 respectively under Budgetary sources.

(c) Railways have a well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization spread over the entire Railway system which conducts preventive, decoy and surprise checks. It also investigates complaints regarding corruption. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges.
